

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 36 of 2014
in DFR No.2960 of 2013**

Dated : 24th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Indian Wind Turbine Manufacturers Asson. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir**

ORDER

**IA No.36 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 10.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs